

implementation of 20-point Programme in the Seventh Five Year Plan;

(b) the total amount sanctioned during the last three years in this regard;

(c) the amount utilised by the Punjab Government during the above period; and

(d) the success achieved in implementation of 20-point programme in Punjab during the above period?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) The amount for implementation of 20-point Programme is derived from different heads of Annual Plans of the States and Central Ministries, and as such no separate allocations were made for the 20-point programme in the Seventh Five Year Plan in respect of different States including Punjab.

(b) The total amount provided to Punjab in this regard in the State Plan during the three years ending 1989-90 was Rs. 623.42 crores.

(c) The amount utilised by the State Government during the three years stands at Rs. 583.58 crores. This includes provisional figures of utilisation for 1989-90.

(d) In the implementation of certain

select items of the programme, the State of Punjab secured first position in 1987-88 and eleventh position in 1988-89 amongst the various states. The position in respect of 1989-90 is not known at this stage.

Construction work of Irrigation Schemes of Madhya Pradesh

2132 SHRI PYARELAL KHANDELWAL: Will the PRIME MINISTER be pleased to state:

(a) the names of irrigation schemes pertaining to Rajgarh, Guna and Vidisha Districts of Madhya Pradesh, whose construction work has been suspended due to certain provisions of the Forest (Conservation) Act, 1980; and

(b) the time by which Government are likely to accord clearance to these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) As per attached statement

(b) No time frame can be fixed. Disposal will depend on submission of complete information by the state Government.

STATEMENT

S.No.	Name of Proposal	District	Present status/remarks
1	2	3	4
1.	Kelo Irrigation Project.	Rajgarh	Detailed rehabilitation plan sought from state Government on 12.12.1989. Reply of State Government is still awaited. In the meanwhile, on 13.3.1990 Regional Chief Conservator of Forests, Bhopal has been asked to carry out site inspection.
2.	Lower Sirpani Scheme.	Rajgarh	The proposal stands rejected due to non-receipt of essential details sought from State Government on 24.5.1985.
3.	Mani Canal Project.	Rajgarh	The proposal stands rejected due to non-receipt of essential details sought from State Government on 28.3.1985.
4.	Bandia Nala Irrigation Project.	Guna	The proposal stands rejected due to non-receipt of essential details sought from State Government on 18.12.1989.
5.	Rajhat Project.	Guna	Essential details sought from Uttar Pradesh Government on 19.3.1990. Their reply of the State Government is awaited.

S.No.	Name of Proposal	District	Present status/remarks
1	2	3	4
6.	Gobindpura Tank	Guna	Regional Chief Conservator of Forests, Bhopal has been requested on 31.1.1990 to carry out site inspection.
7.	Sukhanalla Tank Project.	Guna	The proposal stands rejected due to non-receipt of essential details sought from State Government of Madhya Pradesh on 16.6.1986.
8.	Chadonbht Tank Project	Guna	The proposal stands rejected due to non-receipt of essential details sought from State Government of Madhya Pradesh on 17.11.1989.